

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 19/NCLT/AHM/2017
With Gujarat High Court C.A. No. 518/2016**


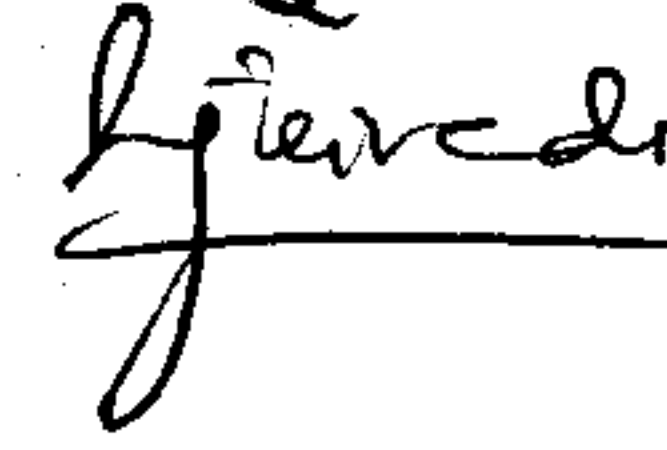
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: Heritage Khirasara Palace Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANAND B. GOGIA	Advocate. Sec.	Secured creditor	
2.	Hiren Trivedi	Advocate of petitioner	For petitioner	

ORDER


Learned Advocate Mr. Hiren Trivedi present for Petitioners. Learned Advocate Mr. present for secured creditor.

Learned Advocate Mr. Anand Gogia filed Vakalatnama for Secured creditor "Citizens Co-operative Bank Ltd" along with representation.

Proof of service of publication and notices to statutory authorities not filed.

Petitioner is directed to file the list of creditors and value of debts along with chartered accountant certificate.

At request of petitioner counsel to file proof of publication and service of notices, list the matter on 13.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 31st day of May, 2017.